

FORM B PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
INDO-KRISHNA GREEN FIELDS LIMITED

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	Indo-Krishna Green Fields Limited
2	Date of incorporation of corporate debtor	24/10/1994
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai, Under The Companies Act, 1956
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN : U99999MH1994PLC082316
5	Address of the registered office and principal office (if any) of corporate debtor	4th Floor, Gupta Tower, Temple Road, Vivil Lines, Nagpur - 440001 MS BHARAT
6	Date of closure of Insolvency Resolution Process	07/02/24
7	Liquidation commencement date of corporate debtor	21/02/24
8	Name and registration number of the insolvency professional acting as liquidator	Name : Charudutt Pandhrinath Marathe Registration No.: IBB/IPA-001/IP-P00350/2017-18/10651.
9.	Address and e-mail of the liquidator, as registered with the Board	Address : Gomed, 915, Khare Town, Dharampeth, Nagpur-440 010. e-mail : CharuduttM@yahoo.co.in.
10.	Address and e-mail to be used for correspondence with the liquidator	Charudutt Pandhrinath Marathe Address : Gomed, 915, Khare Town, Dharampeth, Nagpur-440 010. e-mail : irp.indo.krishna@gmail.com
11.	Last date for submission of claims	29/03/24

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench, Mumbai has ordered the commencement of liquidation of the Indo-Krishna Green Fields Limited on 07.02.2024. The stakeholders of Indo-Krishna Green Fields Limited are hereby called upon to submit their claims with proof on or before 29-03-2024 (30 days from the publication of the Public Announcement on 28-02-2024), to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38. These Forms are available at <https://ibbi.gov.in/en/home/downloads>.

Name and signature of liquidator : Charudutt Pandhrinath Marathe.
Date and place : 27.02.2024, Nagpur.

SEAL

[Shrihari Shashikant Pargaonkar]
Recovery Officer - 1
DEBTS RECOVERY TRIBUNAL NAGPUR

COPY To:-

Bank Of India

At Hudkeshwar at Plot No. 1, Kadu Nagar, Hudkeshwar Road, Nagpur

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Name and signature of liquidator : Charudutt Pandhrinath Marathe.

Date and Place : 27.02.2024, Nagpur.

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Chandr

2) Mrs.

Bhatiya

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3) Mr.

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1) Mr.

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Place: Na

Date : 24/0

फॉर्म बी (FORM B) - जाहीर उद्घोषणा
 इंसोलवेन्सी अण्ड बँकप्सी बोर्ड ऑफ इंडिया (लिक्विडेशन प्रोसेस)
 रेगुलेशन २०१६ च्या रेगुलेशन १२ अन्वये

**इंडो -कृष्णा ग्रीन फील्ड्स लिमिटेडच्या भागधारकांचे/
 हितसंबंधितांचे/ धनकोंचे लक्ष वेधण्यासाठी**

क्र.	विवरण	तपशील
१.	कॉर्पोरेट कर्जदाराचे नाव	इंडो-कृष्णा ग्रीन फील्ड्स लिमिटेड
२.	कॉर्पोरेट कर्जदाराच्या स्थापनेची तारीख	२४ - १० - १९९४
३.	कॉर्पोरेट कर्जदार च्या अंतर्गत स्थापित किंवा नोंदणीकृत आहे ते प्राधिकरण	कम्पनी निबंधक मुंबई कंपनी अधिनियम १९५६ अन्तर्गत
४.	कॉर्पोरेट कर्जदाराचा कॉर्पोरेट ओळख क्रमांक किंवा लिमिटेड लायबिलिटी आयडेंटिफिकेशन नंबर	सीआयएन : यू९९९९९एमएच१९९४पीएलसी०८२३१६
५.	कॉर्पोरेट कर्जदाराचे नोंदणीकृत कार्यालय व मुख्य कार्यालय असल्यास त्याचा पत्ता	चौथा मजला, गुप्ता टावर, टेम्पल रोड, सिविल लाइन्स, नागपुर - ४४००१० महाराष्ट्र भारत
६.	नादारी प्रक्रिया समाप्त होण्याची तारीख	०७-०२-२०२४
७.	कॉर्पोरेट कर्जदाराच्या दिवळखोरीची प्रक्रिया सुरु होण्याची तारीख	२१-०२-२०२४
८.	नादारी व्यावसायिकाचे नाव आणि नोंदणी क्रमांक, जो लिक्विडेटर (परिसमापक) म्हणून कार्यरत आहे	नाव : चारुदत्त पंढरीनाथ मराठे नोंदणी क्रमांक.: IBBI/IPA-001/IP-P00350/2017-18/10651.
९.	लिक्विडेटर (परिसमापक) व्यावसायिकाचा बोर्डाकडे नोंदणी केलेला पत्ता व ई-मेल,	पत्ता : गोमेद, ९१५, खरे टाऊन, धरमपेठ, नागपुर - ४४० ०१०. ई-मेल : CharuduttM@yahoo.co.in.
१०.	लिक्विडेटर (परिसमापक) व्यावसायिकाचे नाव पत्ता ई-मेल	नाव : चारुदत्त पंढरीनाथ मराठे पत्ता : गोमेद, ९१५, खरे टाऊन, धरमपेठ, नागपुर - ४४० ०१०.
११.	दावा सादर करण्याची अंतिम तारीख	२९ - ०३ - २०२४

याद्वारे सूचना देण्यात येते की राष्ट्रीय कंपनी विधी न्यायाधिकरणाने ०७ फेब्रुवारी २०२४ रोजी इंडो-कृष्णा ग्रीन फील्ड्स लिमिटेडची लिक्विडेशन (परिसमापन) प्रक्रिया सुरु करण्याचे आदेश दिले आहेत. इंडो-कृष्णा ग्रीन फील्ड्स लिमिटेडच्या धनकोंना, याद्वारे परिसमापन व्यावसायिकाकडे, बाब क्रमांक दहा (१०) समोरील पत्त्यावर २९ मार्च २०२४ किंवा तत्पुर्वी त्यांच्या दाव्यांचे पुरावे सादर करण्यास सांगण्यात येत आहे. वित्तीय धनको (फिनांशियल क्रेडिटर्स) यांनी पुराव्यांसह त्यांचे दावे केवळ इलेक्ट्रॉनिक माध्यमातूनच सादर करावे. अन्य सर्व धनकोंनी पुराव्यांसह त्यांचे दावे व्यक्तिशः, टपालाने किंवा इलेक्ट्रॉनिक माध्यमातून सादर करावेत.

जर कोणी धनकोनी दाव्यांचे पुरावे लिक्विडेशन प्रोसेस मध्ये सादर केले नाहीत, तर अशा धनकोंनी इंसोलवेन्सी अण्ड बँकप्सी बोर्ड ऑफ इंडिया (इंसोलवेन्सी रेसोल्युशन प्रोसेस फॉर कॉर्पोरेट पर्सन्स) रेगुलेशन २०१६ अन्वये सादर केलेले दाव्यांचे पुरावे, हे सेक्शन / कलम ३८ प्रमाणे सादर केले आहेत असे मानले जाईल.

प्रारूप / फॉर्म हे <https://ibbi.gov.in/en/home/downloads>. येथे उपलब्ध आहेत.
 डाव्यांचे खोटे किंवा दिशाभूल करणारे पुरावे सादर करणे म्हणजे दंडाला आमंत्रण ठरेल.

चारुदत्त पंढरीनाथ मराठे
 परिसमापन व्यावसायिक (Liquidator), इंडो -कृष्णा ग्रीन फील्ड्स लिमिटेड साठी
 दिनांक : २७ फेब्रुवारी २०२४, ठिकाण : नागपुर

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